GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

LOK SABHA UNSTARRED QUESTION NO. 2908

(ANSWERED ON 06.08.2025)

NATIONAL CENTRE FOR GOOD GOVERNANCE

2908. DR. SAMBIT PATRA:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of major functions and objectives of the National Centre For Good Governance (NCGG);
- (b) whether the NCGG has any proposal to enhance India's soft power image through international collaboration and if so, the details thereof;
- (c) whether the NCGG has entered into agreements with foreign countries for the training of their personnel in India and if so, the details thereof; and
- (d) the details of the quantum of budget allotted to and expenditure made by the NCGG during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a): The major functions and objectives of the National Centre for Good Governance are as under:
 - (i) To be a think tank for governance and policy reforms, cutting across administrative, social, economic and financial spheres;
 - (ii) To function as a national repository of information on best practices, initiatives and methodologies that promote Good Governance, e-Governance, innovation and change management;
 - (iii) To initiate and participate in action research and capacity building on various aspects of regulatory and development administration, public policy, governance and public management at National/State and local levels;
 - (iv) To advise on key issues in governance, and develop synergy across various Ministries/Departments of Government of India and State Governments;
 - (v) To promote sharing and replication of innovative ideas, and best practices in Governance:
 - (vi) To interact with national and international organisations, in and outside Government, engaged in research and capacity building, in the above spheres;
 - (vii) To engage in provision of Consultancy services in and outside the country;
 - (viii) To raise resources in support of the activities of 'the society', maintain, and manage a Fund to which shall be credited: all moneys provided by the Central and State Government; all fees and charges levied by the society, all moneys received by the society by way on loans, grants, consultancy fees, gifts, donations, bequests or transfers;

- (b) & (c): Yes. The NCGG conducts Capacity Building Programs for international Civil Servants in India under the Indian Technical and Economic Program (ITEC) of the Ministry of External Affairs. Towards its objective, NCGG has signed the Memorandums of Understanding (MoUs) with the following countries for capacity building of their civil servants in India:
 - (i) Sri Lanka
 - (ii) Maldives
 - (iii) Mauritius
 - (iv) Madagascar
- (d): The details of the quantum of budget/funds allocated and expenditure made by the NCGG during the last three years (2022-23 to 2024-25) is as under:

(Amount in Rupees)

Financial Year	Funds allocated	Expenditure
2022-23	11,82,77,490	10,33,20,244
2023-24	18,98,55,848	17,93,92,450
2024-25	19,50,63,924	19,21,47,898
